

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH**

(Office of the Registrar Judicial at Jammu)

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**Subject: Constitution of appropriate Single Bench(es) for hearing of Election Petitions and matters related to Contracts (Tender matters) pending disposal before the Jammu Wing of High Court.**

**Corrigendum to this office Order No. 167/RJ/HCWJ/2025 dated 03.06.2025**

In partial modification of this office Order No. 167/RJ/HCWJ/2025 dated 03.06.2025, issued under endorsement No. 1234-41/RJ/HCWJ/2025, dated 03.06.2025, the matters that have been reflected to be heard by the Hon'ble the Chief Justice on "05.06.2025" may be read to be heard by the Hon'ble the Chief Justice on "06.06.2025". And the remaining matters, which have been reflected to be heard by the remaining Hon'ble Benches on "06.06.2025", may be read to be heard by the remaining Hon'ble Benches on "05.06.2025".

Rest of the contents will remain unchanged.

*Sandeep Kour*  
**(Sandeep Kour)**  
Registrar Judicial  
Registrar Judicial  
and Ladakh, Jammu  
*V. K.* *A. M.*

1244-51

**No: /RJ/HCWJ/2025**

**Dated: 04.06.2025**

**Copy of the above order is forwarded to the:**

1. Worthy Registrar General, High Court of J&K and Ladakh at Srinagar, for kind information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
3. Secretary to Hon'ble the Chief Justice High Court of J&K and Ladakh, for kind information.
4. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
... for kind information of their Lordships.
5. In-charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
6. In-charge Library, High Court of J&K and Ladakh Jammu/ Srinagar for information and keeping the record of the same.
7. Joint Registrar/Deputy Registrar/Assistant Registrar, Computer Section, Digitization Section; Civil Section and SWP Section, for information and necessary action.
8. Order file.

*Sandeep Kour*  
**Registrar Judicial**  
Registrar Judicial  
High Court of J&K  
and Ladakh, Jammu  
*V. K.* *A. M.*